

(d) if so, the action proposed to be taken by Government to check irregularities in sanctioning of loans by banks?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b) Reserve Bank of India (RBI) has reported that the guidelines issued to banks. *inter alia* stipulate that in respect of applications for loans, a register is to be maintained at the branch wherein the date of receipt, sanction/rejection with reasons for the same are to be recorded. In the case of integrated Rural Development Programme loans, RBI's instructions are that the reasons for rejection of an application are to be recorded in the application itself and relevant application returned to the sponsoring authority for information and record. The banks have further been instructed by RBI to give acknowledgements for loan applications received from the weaker sections by allocating serial numbers to the applications and acknowledgements.

(c) and (d) All complaints against the working of public sector banks including those relating to irregularities in sanctioning of loans by banks, as and when received, are taken up with the banks concerned for appropriate action. Taking into consideration the seriousness of the lapses, if any on the part of the bank staff, the management of the concerned bank takes action against them in accordance with the service regulations.

Boosting of Tourism in H.P.

3816. PROF. PREM KUMAR DHUMAL: Will the Minister of TOURISM be pleased to state:

(a) the details of the various proposals submitted by Himachal Pradesh Government to boost tourism in the State and the amount involved therein;

(b) whether all the proposals have been approved by Government and

the amount proposed to be allocated therefor during the current year; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) to (c) The Government of Himachal Pradesh has submitted following proposals during current financial year:—

(Rs. in Lakhs)		
Sr. No.	Name of the Scheme	Estimated cost
1.	100 tents for trekking	09.60
2.	Log huts at Manali	19.90
3.	Purchase of adventure sports equipments	31.25

Purchase of tents has been sanctioned and first instalment of Rs. 8 lakhs has been released. The other two proposals are under process.

(English)

Vacancies in Income-Tax Appellate Tribunal

3817. PROF. YADUNATH PANDEY: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether there are a number of vacancies in the Income-Tax Appellate Tribunal;

(b) if so, since when these vacancies are there; and

(c) the steps being taken to fill up these vacancies?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir. There are